NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 16/2018 IN CP (IB) No.111/Chd/Pb/2017

In the matter of:

Kapil Dev Kansal, Commission Agents.

....Petitioner-Operational Creditor

Vs.

Yashoda Cotton & General Mills (P) Ltd.

...Respondent-Corporate Debtor

And

In the matter of:

Punjab National Bank

....Applicant-Financial Creditor.

Mr. Rakesh Bhatia, Advocate for petitioner-operational creditor. Present:

> Mr. Manjul Mittal, Interim Resolution Professional in person. Mr. N.K. Mankotia, Advocate with Mr. Sourabh Goel, Advocate

for respondent-corporate debtor.

Mr. Gurpreet Singh Bhatia, AGM, Punjab National Bank, Circle

Office, Bathinda in person.

CA No. 16/2018

This application has been filed by the Punjab National Bank, the only Financial Creditor of the Corporate Debtor under clause (b) of sub-section 3 of Section 22 of the Insolvency and Bankruptcy Code, 2016 for replacement of the Interim Resolution Professional Mr. Manjul Mittal and to appoint Mr. Sanjay Kumar Aggarwal as Resolution Professional. This prayer is based on the resolution passed under item No. 13 of the agenda of first meeting of the Committee of Creditors held on 29.12.2017. Along with this application, written communication in Form 2 furnished by Mr. Sanjay Kumar Aggarwal the proposed Resolution Professional, has been attached as Annexure A-3, which is found in order.

CA No. 16/2018 IN CP (IB) NO. 111/Chd/Pb/2017

2

In view of the above, the name of Mr. Sanjay Kumar Aggarwal

bearing Registration No. IBBI/IPA-002/IP-N00126/2017-18/10295 be

recommended to the Insolvency and Bankruptcy Board of India for its

confirmation under sub-section (4) of Section 22 of the Insolvency and

Bankruptcy Code, 2016. Registry is directed to send copy of this order along

with copy of written communication in Form 2 to the IBBI forthwith by e-mail.

Copy of the order be also communicated to the Applicant-Bank. The matter

be listed on 24.01.2018 awaiting confirmation.

The Interim Resolution Professional submits that no decision has

been taken by the Committee of Creditors with regard to his outstanding fee.

This plea be raised on the date fixed for appointment of the Resolution

Professional.

Mr. Gurpreet Singh Bhatia, AGM, Punjab National Bank, Circle

Office, Bathinda who is present in person is discharged for the time being.

Sd/-

(Justice R.P.Nagrath)

Member (Judicial)

January 17, 2018

CA No. 16/2018 IN

CP (IB) NO. 111/Chd/Pb/2017